## nnexure 5

							Annexure 5								
						Name of the Corpo	orate Debtor: M/s Pawar	<b>Electro Systems Private</b>	Limited						
	Date of commencement of liquidation:					13-Apr-23 List of Stakeholders as on:								16/8/2023	
						List of Operational Creditors (Government dues)									
														(Amount in ₹)	
	Details of Cla	imant	Details of claim received		Details of claim admitted										
SI. No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien or attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
1	Commissioner of Customs	Central Government	07-10-19	16,164,199	16,164,199	Unsecured	No	NA	13.08%	-	-	-	-	Claim considered as filed in CIRP	
2	Dy Comm. Of Sales Tax, (NAS- VAT-E-007), Nashik	Government of Maharashtra	04-12-19	490,068	490,068	Unsecured	No	NA	0.40%	-	-	-	-	Claim considered as filed in CIRP	
3	The Asstt. Commissioner of Income Tax, Circle 2, Nashik	Central Government	08-07-20	80,589,081	80,589,081	Unsecured	No	NA	65.20%	-	-	-	-	Claim considered as filed in CIRP	
4		Government of Maharashtra	17-05-23	769,968	769,968	Unsecured	No	NA	0.62%	-	-	-	-	Claim accepted as per thestatement provided	
5	Income Tax Officer (OSD)-TDS, Nashik	Central Government	16-05-23	779,269	779,269	Unsecured	No	NA	0.63%	-	-	-	F	Claim accepted as per Traces statement	
6	Employees Provident Fund Organisation	Central Government	28-04-23	24,813,087	24,813,087	Secured	No	NA	20.07%	-	-	-	-		
	Total			123,605,672	123,605,672		-		100.00%	-	-	-	-		